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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI





ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/62/2017
IN
PETITION NUMBER : CP/13/2017
NAME OF THE PETITIONER(S) : GREATSHINE HOLDINGS PVT LTD + 1
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|--|---|---|
| 1. | CA VIJAY DATT
alw Mr. Anand Desai
and Parag Kharchar | PR
Respondent no. 1, 2
Respondent 3, 8, 9 |  |
| 2. | P.H. ARVINDH ANDIAN
for M. SRICHARAN | Counsel for
petitioner |  |
| 3. | R. SHANKARANARAYANAN
for HARI SHANKAR MANT. | Counsel for
R4. |  |
| 4. | K. Gautham Kumar | counsel for
Applicant/R5-R6 |  |

ORDER

Shri P H Arvinth Pandian, senior counsel for petitioners present. Shri Vinod Jain, CA, along with Shri Anand Desai, counsel for R1, R2, R3, R8 & R9, Shri R Sankaranarayanan, counsel for R4, represented R5 & R6 are present. The matter shall be posted alongwith CP13/2017. Put up on **14.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)